

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.20/2018
IN
CP (IB) No.36/Chd/CHD/2017
(Decided Matter)**

In the matter of

Shivek Labs Limited
Plot No.104, Industrial Area, Phase-I
Chandigarh

..Corporate Applicant/ Debtor

Present:: Mr. Mayur Kanwar, Advocate for Mr.Manish Jain,Advocate for
the applicant.

Arguing counsel for the petitioner is stated to be in personal
difficulty. Bank has not filed any reply to the application.

List the matter for arguments on 07.03.2018. Bank is granted last
opportunity to file reply which be filed at least 3 days before the date fixed.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

February 07, 2018
subbu